

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C). No. 15289 of 2016**

***Purusottam Bal*** ..... ***Petitioner***

Mr. Dayanidhi Mohanty, Advocate

*-versus-*

***Commissioner-cum-Secretary and  
others*** ..... ***Opposite Parties***

Mr. S.N. Das, Addl. Standing Counsel

Mr. Ishwar Mohanty, Addl. Standing Counsel

Mr. P.K. Bhuyan, Advocate

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R. K. PATTANAİK**

**ORDER  
13.07.2022**

**Order No.**

06. 1. The Court is informed that the responsibility of as far as the drainage work is concerned, is that of the Bhubaneswar Municipality Corporation (BMC).
2. None is appearing on behalf of BMC today. The Registry will inform one of the counsel who regularly appear for the BMC to remain present on the next date.
2. List on 10<sup>th</sup> August, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R. K. Pattanaik)***  
***Judge***